

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

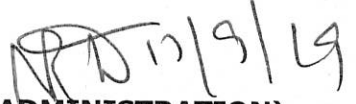
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2.Your online application for the post of
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You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 23.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.SOUNDARYA KUSHANAPALLI
Hall Ticket No.2019014

2

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

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REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.JADA VINEEL KUMAR
Hall Ticket No.2019056

3

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

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REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.AJAY ULLAM
Hall Ticket No.2019080

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

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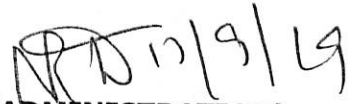
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REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.ARUN KUMAR NARAM
Hall Ticket No.2019111

5

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REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.JYOTHI PURELLI
Hall Ticket No.2019123

6

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

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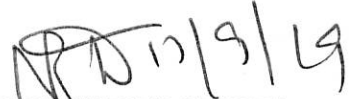
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REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.USHA RANI K
Hall Ticket No.2019159

7

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

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REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.CHANDRA KISHORE CH
Hall Ticket No.2019195

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

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**REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)**

To

**Sri/Smt.SWARUPA KAATAM
Hall Ticket No.2019228**

9

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

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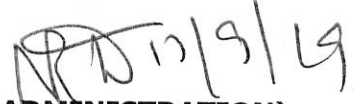
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REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.PALADUGULA ALEKHYA
Hall Ticket No.2019273

10

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

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REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.BHAVYA KOVI
Hall Ticket No.2019302

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

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REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.MUKESH JANAMANCHI
Hall Ticket No.2019331

12

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

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REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.LIKHITHA MANDALA
Hall Ticket No.2019357

13

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

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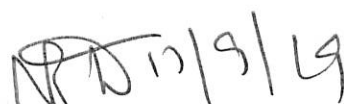
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REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.VIMAL RATHOUR KSHATRI
Hall Ticket No.2019374

14

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

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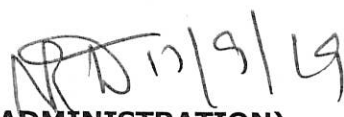
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REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.RACHARLA SHALINI RACHARLA
Hall Ticket No.2019384

15

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

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REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.JYOTI RAKHAWAT
Hall Ticket No.2019425

16

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

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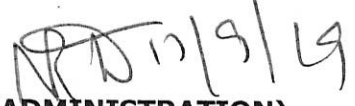
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REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.SIREESHA YADAVALLI
Hall Ticket No.2019434

17

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

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REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.APOORV MEHROTRA
Hall Ticket No.2019480

18

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

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REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.RACHANA SRI KOLLURI
Hall Ticket No.2019520

19

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With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, **on 23.9.2019** for the oral interview, commencing from **2.15 p.m.** onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 23.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.SHIRISHA KATKOJWALA
Hall Ticket No.2019559

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, on ²⁴ **17.9.2019** for the oral interview, commencing from **2.15 p.m.** onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on ²⁴ 17.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.SHRIDHAR MANDHANI
Hall Ticket No.2019021

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

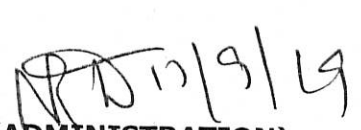
REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, **on 24 .9.2019** for the oral interview, commencing from **2.15 p.m.** onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 24 .9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.SURYA NARAYANA RAPETI
Hall Ticket No.2019064

3

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

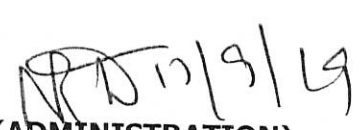
REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, **on 24 .9.2019** for the oral interview, commencing from **2.15 p.m.** onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 24 .9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.CHAITANYA ANGARI
Hall Ticket No.2019086

4

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

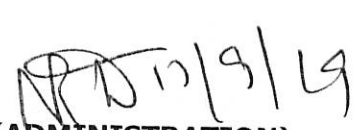
REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, **on 24.9.2019** for the oral interview, commencing from **2.15 p.m.** onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 24.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.DEEPA KASARAGADDA
Hall Ticket No.2019114

5

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, on 24.9.2019 for the oral interview, commencing from **2.15 p.m.** onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 24.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.DEEPTI TALLAM
Hall Ticket No.2019137

6

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, on ²⁴ **24 .9.2019** for the oral interview, commencing from **2.15 p.m.** onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on ²⁴ 24 .9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.JYOTHIRMAI KAKUMANI
Hall Ticket No.2019160

7

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

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You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 24.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.RAMESH BABU PATLAVATH
Hall Ticket No.2019207

8

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, on ²⁴ **24.9.2019** for the oral interview, commencing from **2.15 p.m.** onwards.

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You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on ²⁴ 24.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.NARMADA CHERUKU
Hall Ticket No.2019243

9

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, on 24 .9.2019 for the oral interview, commencing from **2.15 p.m.** onwards.

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You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 24 .9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.GRAHESH BURRI
Hall Ticket No.2019276

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge notified for the year 2019 - Intimation of Oral Interview – Communicated - Regarding.

REF:1.High Court's Notification No.15/2019-RC, dated 8.3.2019.
2.Your online application for the post of Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, **on 24 .9.2019** for the oral interview, commencing from **2.15 p.m.** onwards.

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You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 24 .9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.CHANDANA PORIKA
Hall Ticket No.2019306

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, on 24 .9.2019 for the oral interview, commencing from **2.15 p.m.** onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 24 .9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.JYOTHSNA GUNTI
Hall Ticket No.2019338

12

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, on 24.9.2019 for the oral interview, commencing from **2.15 p.m.** onwards.

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You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 24.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.S P BHARGAVI THIRUCHINAPALLI
Hall Ticket No.2019359

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge notified for the year 2019 - Intimation of Oral Interview – Communicated - Regarding.

REF:1.High Court’s Notification No.15/2019-RC, dated 8.3.2019.
2.Your online application for the post of Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, **on 24.9.2019** for the oral interview, commencing from **2.15 p.m.** onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 24.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.

[Handwritten Signature]
17/9/19

**REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)**

To

**Sri/Smt.SUNEEL MEESALA
Hall Ticket No.2019377**

14

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, **on 24.9.2019** for the oral interview, commencing from **2.15 p.m.** onwards.

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You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 24.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.DILIP KUMAR NAIK S R
Hall Ticket No.2019390

15

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, on 24.9.2019 for the oral interview, commencing from **2.15 p.m.** onwards.

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You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 24.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.SHANKAR KANUKUNTLA
Hall Ticket No.2019426

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge notified for the year 2019 - Intimation of Oral Interview – Communicated - Regarding.

REF:1.High Court’s Notification No.15/2019-RC, dated 8.3.2019.
2.Your online application for the post of Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, **on 24.9.2019** for the oral interview, commencing from **2.15 p.m.** onwards.

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You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 24.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.

(Handwritten signature)
17/9/19

**REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)**

To

**Sri/Smt.APARNA MALLADI
Hall Ticket No.2019436**

17

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

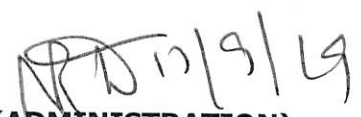
REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, **on 24.9.2019** for the oral interview, commencing from **2.15 p.m.** onwards.

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You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 24 .9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.SANTHOSH KUMAR CHILUVERI
Hall Ticket No.2019493

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD**ROC.NO.15/2019-RC****DATED: 17.9.2019****OFFICIAL MEMORANDUM**

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, **on 24.9.2019** for the oral interview, commencing from **2.15 p.m.** onwards.

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You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 24.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.PRITHVI RAJ D T
Hall Ticket No.2019522

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD**ROC.NO.15/2019-RC****DATED: 17.9.2019****OFFICIAL MEMORANDUM**

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, on **24.9.2019** for the oral interview, commencing from **2.15 p.m.** onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 24.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.PRATEEK SIHAG
Hall Ticket No.2019560

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

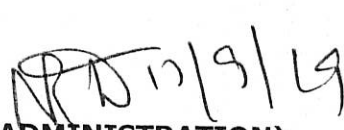
REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, on 25.9.2019 for the oral interview, commencing from **2.15 p.m.** onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 25.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.SANTHI SONI NOOTHKKI
Hall Ticket No.2019031

2

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 25.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.


REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, on 25.9.2019 for the oral interview, commencing from **2.15 p.m.** onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 25.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.UPMAKA S V SREELAKSHMI
Hall Ticket No.2019068

3

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, on 25.9.2019 for the oral interview, commencing from 2.15 p.m. onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 25.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.RAMACHANDRARAO NADENDLA
Hall Ticket No.2019099

4

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, on 25.9.2019 for the oral interview, commencing from **2.15 p.m.** onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 25.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.TADURU MAHATHI VAISHNAVI
Hall Ticket No.2019116

5

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, on 25.9.2019 for the oral interview, commencing from **2.15 p.m.** onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 25.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.SRAVANA SWATHI CHINTADA
Hall Ticket No.2019142

6

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.


REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, on 25 .9.2019 for the oral interview, commencing from **2.15 p.m.** onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 25 .9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.T DURGA RANI KALIDINDI
Hall Ticket No.2019168

7

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, on 25 **.9.2019** for the oral interview, commencing from **2.15 p.m.** onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 25 .9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.GIRIJA TIRANDASU
Hall Ticket No.2019213

8

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

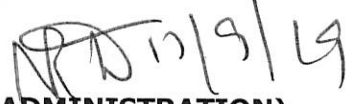
REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, on 15.9.2019 for the oral interview, commencing from **2.15 p.m.** onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 15.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.PENUMALA GOPIKA NAGA SRAVYA
Hall Ticket No.2019245

9

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

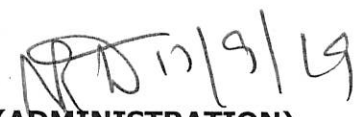
REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, on ²⁵ **25.9.2019** for the oral interview, commencing from **2.15 p.m.** onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on ²⁵ 25.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.SUSHMA MADAMANCHI
Hall Ticket No.2019283

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD**ROC.NO.15/2019-RC****DATED: 17.9.2019****OFFICIAL MEMORANDUM**

SUB:-Telangana State Judicial Service –
 Recruitment to 67 posts of Civil Judge
 notified for the year 2019 - Intimation of
 Oral Interview – Communicated - Regarding.


REF:1.High Court's Notification No.15/2019-RC,
 dated 8.3.2019.
2.Your online application for the post of
 Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, **on 25.9.2019** for the oral interview, commencing from **2.15 p.m.** onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 25.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.ANUSHA OTTURI
Hall Ticket No.2019310

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, **on 25.9.2019** for the oral interview, commencing from **2.15 p.m.** onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 25.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.PRATHIMA S
Hall Ticket No.2019344

12

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, on **25.9.2019** for the oral interview, commencing from **2.15 p.m.** onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 25.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.G VIKRAM SINHA
Hall Ticket No.2019361

13

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.


REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, **on 25.9.2019** for the oral interview, commencing from **2.15 p.m.** onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 25.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.NISHKA PATRUDU GUMMALLA
Hall Ticket No.2019380

14

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, on **25.9.2019** for the oral interview, commencing from **2.15 p.m.** onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 25.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.KEERTHI CHANDRIKA REDDY DEVARAPALLI
Hall Ticket No.2019400

15

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, **on 25.9.2019** for the oral interview, commencing from **2.15 p.m.** onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 25.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.DEVENDRA BABU D
Hall Ticket No.2019429

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD**ROC.NO.15/2019-RC****DATED: 17.9.2019****OFFICIAL MEMORANDUM**

SUB:-Telangana State Judicial Service –
 Recruitment to 67 posts of Civil Judge
 notified for the year 2019 - Intimation of
 Oral Interview – Communicated - Regarding.

REF:1.High Court's Notification No.15/2019-RC,
 dated 8.3.2019.
 2.Your online application for the post of
 Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, on ²⁵ **25.9.2019** for the oral interview, commencing from **2.15 p.m.** onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 25.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.PRABANDHITA BADIKALA
Hall Ticket No.2019443

17

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, on **25.9.2019** for the oral interview, commencing from **2.15 p.m.** onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 25.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.RAMYA SAI KYPA
Hall Ticket No.2019499

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD**ROC.NO.15/2019-RC****DATED: 17.9.2019****OFFICIAL MEMORANDUM**

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, **on 25.9.2019** for the oral interview, commencing from **2.15 p.m.** onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 25.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.SAI KIRAN KASAMALA
Hall Ticket No.2019538

19

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

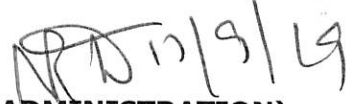
REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, on **25.9.2019** for the oral interview, commencing from **2.15 p.m.** onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 25.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.SHRADHA ADHIKARI
Hall Ticket No.2019576

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.


REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, on 26 .9.2019 for the oral interview, commencing from **2.15 p.m.** onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 26 .9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.NIDHI RAJ
Hall Ticket No.2019032

2

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, on 26.9.2019 for the oral interview, commencing from **2.15 p.m.** onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 26.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.ANITHA DAMODAR RAPOL
Hall Ticket No.2019076

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge notified for the year 2019 - Intimation of Oral Interview – Communicated - Regarding.

REF:1.High Court's Notification No.15/2019-RC, dated 8.3.2019.
2.Your online application for the post of Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, on **26.9.2019** for the oral interview, commencing from **2.15 p.m.** onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 26.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.

Handwritten signature and date: 17/9/19

**REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)**

To

**Sri/Smt.LEELA NAGA ROJA AKULA
Hall Ticket No.2019104**

4

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.


REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, on **26.9.2019** for the oral interview, commencing from **2.15 p.m.** onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 26.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.KAVYA JADA
Hall Ticket No.2019117

5

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, on **26.9.2019** for the oral interview, commencing from **2.15 p.m.** onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 26.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.POORNIMADEVI PELLAKURU
Hall Ticket No.2019144

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD**ROC.NO.15/2019-RC****DATED: 17.9.2019****OFFICIAL MEMORANDUM**

SUB:-Telangana State Judicial Service –
 Recruitment to 67 posts of Civil Judge
 notified for the year 2019 - Intimation of
 Oral Interview – Communicated - Regarding.

REF:1.High Court's Notification No.15/2019-RC,
 dated 8.3.2019.
 2.Your online application for the post of
 Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, on 26.9.2019 for the oral interview, commencing from **2.15 p.m.** onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 26.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.MOHAMMAD ASADULLA SHAREEF
Hall Ticket No.2019172

7

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, on 26.9.2019 for the oral interview, commencing from **2.15 p.m.** onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 26.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.RAVALI KONDURI
Hall Ticket No.2019219

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, on **26.9.2019** for the oral interview, commencing from **2.15 p.m.** onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 26.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.KALYANI KARINGULA
Hall Ticket No.2019254

9

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, on 26 .9.2019 for the oral interview, commencing from **2.15 p.m.** onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 26 .9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.MOUNIKA BONIGE
Hall Ticket No.2019289

10

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, on 26 .9.2019 for the oral interview, commencing from **2.15 p.m.** onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 26 .9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.GANESH DURGAM DURGAM
Hall Ticket No.2019326

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, on 26.9.2019 for the oral interview, commencing from **2.15 p.m.** onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 26.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.RAJANI MUPPIDI
Hall Ticket No.2019349

12

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, on 26 .9.2019 for the oral interview, commencing from **2.15 p.m.** onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 26 .9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.DHEERAJ KUMAR DAMERA
Hall Ticket No.2019366

13

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

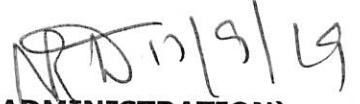
REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, on 26.9.2019 for the oral interview, commencing from **2.15 p.m.** onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 26.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.SRINIJA KOHIRKAR
Hall Ticket No.2019382

14

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.

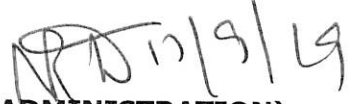
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, **on 26.9.2019** for the oral interview, commencing from **2.15 p.m.** onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 26.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.VENKATESH DURVA
Hall Ticket No.2019416

15

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, on **26.9.2019** for the oral interview, commencing from **2.15 p.m.** onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 26.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.SHEREENA MOHD
Hall Ticket No.2019430

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD**ROC.NO.15/2019-RC****DATED: 17.9.2019****OFFICIAL MEMORANDUM**

SUB:-Telangana State Judicial Service –
 Recruitment to 67 posts of Civil Judge
 notified for the year 2019 - Intimation of
 Oral Interview – Communicated - Regarding.

REF:1.High Court's Notification No.15/2019-RC,
 dated 8.3.2019.

2.Your online application for the post of
 Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, **on 26.9.2019** for the oral interview, commencing from **2.15 p.m.** onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 26.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.GAYATHRI VEMUGADDA
Hall Ticket No.2019445

17

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

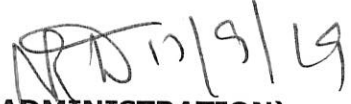
REF:1.High Court's Notification No.15/2019-RC,
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2.Your online application for the post of
Civil Judge notified for the year 2019.

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You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 26.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.YASHWANT SINGH
Hall Ticket No.2019505

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge notified for the year 2019 - Intimation of Oral Interview – Communicated - Regarding.

REF:1.High Court’s Notification No.15/2019-RC, dated 8.3.2019.
2.Your online application for the post of Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, **on 26.9.2019** for the oral interview, commencing from **2.15 p.m.** onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 26.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.

**REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)**

To

**Sri/Smt.SHIVA LEELA MADHURI POTTA
Hall Ticket No.2019552**

19

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, **on 26.9.2019** for the oral interview, commencing from **2.15 p.m.** onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 26.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.VISWESWARA RAO ESURU
Hall Ticket No.2019580

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, on **27.9.2019** for the oral interview, commencing from **2.15 p.m.** onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 27.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.VISWA SHANTHI BADIPATI
Hall Ticket No.2019033

2

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, on **27.9.2019** for the oral interview, commencing from **2.15 p.m.** onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 27.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.S H R TEJA CHAKRAVARTHI MALLA
Hall Ticket No.2019077

3

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, on **27.9.2019** for the oral interview, commencing from **2.15 p.m.** onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 27.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.ROHINI RAO MADDI
Hall Ticket No.2019108

4

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, on **27.9.2019** for the oral interview, commencing from **2.15 p.m.** onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 27.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.NIHARIKA JUTTUR
Hall Ticket No.2019122

5

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 27.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.


REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, on 27 .9.2019 for the oral interview, commencing from **2.15 p.m.** onwards.

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You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 27 .9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.SARITHA MATTA
Hall Ticket No.2019153

6

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 27.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, on 27.9.2019 for the oral interview, commencing from **2.15 p.m.** onwards.

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You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 27.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.SWATHI SIRAPANGI
Hall Ticket No.2019185

7

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 27.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, on **27.9.2019** for the oral interview, commencing from **2.15 p.m.** onwards.

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You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 27.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.GSL PRIYANKA GUNTURI
Hall Ticket No.2019221

8

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, on **27.9.2019** for the oral interview, commencing from **2.15 p.m.** onwards.

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You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 27.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.PRIYANAKA SIRICILLA
Hall Ticket No.2019262

9

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, on 17.9.2019 for the oral interview, commencing from **2.15 p.m.** onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 17.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.SWATHI BHAVANI POTLA
Hall Ticket No.2019299

10

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, on **27.9.2019** for the oral interview, commencing from **2.15 p.m.** onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 27.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.SAI NAGA SUMA BALA BODDIKURAPATI
Hall Ticket No.2019328

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, **on 27.9.2019** for the oral interview, commencing from **2.15 p.m.** onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 27.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.GOUSE PASHA MD
Hall Ticket No.2019353

12

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 27.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, on **27.9.2019** for the oral interview, commencing from **2.15 p.m.** onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 27.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.AYESHA SAREEN SHAIK
Hall Ticket No.2019368

13

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, on **27.9.2019** for the oral interview, commencing from **2.15 p.m.** onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 27.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.HARI KUMAR VADDI
Hall Ticket No.2019383

14

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, **on 27.9.2019** for the oral interview, commencing from **2.15 p.m.** onwards.

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You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 27.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.PUJITHA VENKATA HYMA NERELLA
Hall Ticket No.2019417

15

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, on ~~27~~ **27.9.2019** for the oral interview, commencing from **2.15 p.m.** onwards.

You are also required to bring all original certificates in support of your date of birth, educational qualifications, date of enrolment and period of practice at the Bar, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 27.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.MOUNIKA PONNAPALLI
Hall Ticket No.2019432

16

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, **on 27.9.2019** for the oral interview, commencing from **2.15 p.m.** onwards.

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You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 27.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.PAVAN KUMAR CHILAKA
Hall Ticket No.2019453

17

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

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You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 27.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.SACHIN SINGH
Hall Ticket No.2019511

18

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

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You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 27.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.HIMABINDHU GOLLA
Hall Ticket No.2019558

19

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

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You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 27.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.SUMAN GREWAL
Hall Ticket No.2019586

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD**ROC.NO.15/2019-RC****DATED:17.9.2019****OFFICIAL MEMORANDUM**

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

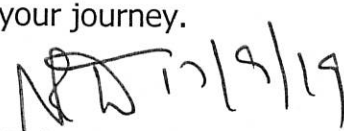
REF:1.High Court's Notification No.15/2019-RC,
dated 8.3.2019.
2.Your online application for the post of
Civil Judge notified for the year 2019.

With reference to your online application for the post of Civil Judge in the Telangana State Judicial Service, you are required to be present in the High Court for the State of Telangana at Hyderabad, **on 27.9.2019** for the oral interview, commencing from **2.15 p.m.** onwards.

You are also required to bring all original certificates in support of your date of birth and educational qualifications, Proof of declaration of Probation/Confirmation in the eligible category, Proceedings of the Employer permitting the candidate to pursue Law Degree Course if the said course was pursued after entry into service, Service and Conduct Certificate, Medical Certificate obtained from the Medical Board in respect of physically handicapped applicants (in case of applicability) and caste certificate issued by the competent authority together with the hall ticket of the written examination, for verification of the Registry.

You are required to appear before the Registrar (Administration), FAC. Registrar (Recruitment) at 11.00 a.m. on 27.9.2019, for verification of original certificates.

You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.ARIF SHAIK
Hall Ticket No.2019600

21

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED:17.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

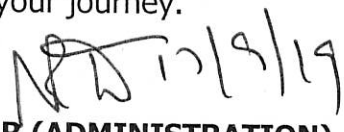
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REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.NEELIMA MUDDASANI
Hall Ticket No.2019616

22

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.15/2019-RC

DATED: 27.9.2019

OFFICIAL MEMORANDUM

SUB:-Telangana State Judicial Service –
Recruitment to 67 posts of Civil Judge
notified for the year 2019 - Intimation of
Oral Interview – Communicated - Regarding.

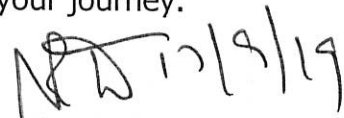
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You are hereby informed that no TA will be paid for your journey.


REGISTRAR (ADMINISTRATION)
FAC.REGISTRAR (RECRUITMENT)

To

Sri/Smt.MADHAVI VINUKONDA
Hall Ticket No.2019652